

T.P.(Crl.) No. 449 OF 2002
ITEM No.30

Court No. 7

SECTION XVIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition.(Crl.) No. 449/2002@@
CC

NILAM KATARA

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(With Appln(s). for stay and exemption from filing O.T.
and directions)

Date : 12/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s)

Ms. Kamini Jaiswal,Adv.

For Respondent (s)

Mr. C.N. Sree Kumar,Adv.
Mr. Pramod Swarup,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

.SP1
.....L.....T.....J

(P.D. Balodi)
Court Master

(Radha R. Bhatia)
Court Master